

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No. 711 of 2006

....

Bijay Mahapatra	Appellant
	Versus	
The State of Jharkhand	Respondent

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Pankaj Verma, Adv.
For the Respondent : Ms. Nehala Sharmin, APP.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

05/26.03.2021 As prayed for by the learned counsel for the appellant, put up this case on
23.04.2021.

(Rajesh Kumar, J.)

Shahid/